Due to poor occupancy, the composition of the train was reduced from 17 to 10 coaches. Even with this reduced composition, occupation has been poor except between Ahmedabad and Surendranagar.

(e) Season tickets are not issued for any specific train and passengers are free to travel by any train unless it is otherwise restricted.

## Agreement signed with all India Federation of University and College Teachers **Organisations**

## •29. SHRI VIRENDRA VERMA; SHRI RAOOF VALIULLAH:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to

- (a) whether it is a fact that Government have not honoured the commitment given to the All India Federation of University and College Teachers Organisation, as per agreement signed on the 4th September, 1987;
- (b) what were the main points of agreement between Government and AIFUCTO and whether the same were to be finalised for formal orders within two months; and
- (c) whether Government are aware of a prolonged agitation threatened by the teachers and if so, what action Government have taken and propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SAHI): (a) and (b) No, Sir. The specific commitments made by the Central Government were communicated to all Central Universities and the State Governments through a D.O. letter dated 7-9-1987. The modified scheme has been implemented by the Central Universities. The question of institution of a selection grade for lecturers, which was left forr further consultation has since been considered. The recommendations of the UGC to institute a selection grade equivalent to that of a Reader, namely, RA 3700-5700, is in the process of fina-lieation. Thereafter the Governmen\* proposes to communicate a revised scheme incorporating all the modifi- "

to Questions

(c) The AIFUCTO has been requesting that the modified Government order should be issued as early as possible. They also held a demonstration in Delhi on January 18, 1988 la presg their demand

## Vidya Sagar University

## \*30.SHRIN.E.BALARAM:

SHRI GURUDAS DAS GUPTA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to

- (a) whether it is a fact that th« Vidya Sagar University in Midnapor\* district of West Bengal has not been recognised by the University Grants Commission; and
  - (b) if so, what are the reasons thereof?

THE MINISTER OF STATE W THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCB DEVELOPMENT (SHRI L. P. SAHI): (a) The Vidya Sagar University, Midnapore has not yet been declared fit by the UGC to receive Central assistance as per Section 12(B) of the UGC Act.

(b) The UGC has made several suggestions for amendment to the Act of the Vidya Sagar University. The Government of West Bengal has informed the Commission that certain suggestions made by the UGC for amendment to the provisions relating to appointment of the Vice-Chancel-lor and the composition of the Executive Council of the University are not acceptable to them.